NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

115. M.A. 166/2020

COMP.APPL 220/2022

IA 214/2023

IN C.P. 3105/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Wifonic Technologies Pvt. Ltd. & Ors.

V/s.

Rukman Kumar Naik

SECTION 241 & 242 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **25.06.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//